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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 5830/2024**

AADYA ANTYA

.....Petitioner

Through: Mr. J Sai Deepak, Sr. Adv. with
Mr. Abhinav Garg and Mr. Abhishek
Kumar, Advs.

versus

**HIGH COURT OF DELHI THROUGH
REGISTRAR GENERAL**

.....Respondent

Through: Mr. Siddharth Thakur and Mr.
Apurv Gaur, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER

% **04.08.2025**

1. Arguments are heard.
2. Judgment is reserved.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 4, 2025/gunn